

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

235. IA/56/2022 CA/73/2023 CA/370/2022 CP/412(MB)2021

IN THE MATTER OF

VIMLA T DEDHIA

... Petitioner

Vs

Anusmera Realty And Infra Private Limited

... Respondent

U/s 73(4) of the Companies Act, 2013

Order Delivered on 27.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **05.06.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/